

SPECIAL BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/122(KB)2014
COMP.APPL/518(KB)2019,
COMP.APPL/208(KB)2015,
RA/1357(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	DHIRAJ KUMAR MANTRI VS RADHARANI MERCHANTS PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Arun Kumar Upadhyay, Adv.] For the Petitioner.
Ms. Shobha Upadhyay, Adv.]
Ms. Namrata Singh, Adv.]

Mr. Subhasis Chakraborty, Adv.] For Respondent Nos. 2 to 4
Mr. Amit Chowdhury, Adv.]
Ms. Sushmita Kumari Singh, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **2nd April, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)